

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6658
ANSWERED ON:09.05.2000
SEPARATE CADRE FOR PORTS HEALTH
MADHAVRAO SCINDIA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

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- (a) whether the Government propose to post Port Health Officers at airports and ports to check the fitness of edible items being imported for human consumption;
- (b) if so, the details thereof indicating the precise functioning of these officers;
- (c) the manner in which they are proposed to be replaced vis-à-vis the custom officials; and
- (d) the factors necessitating the introduction of a separate cadre for Port Health Officers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

- (a),(b)&(c) The Port Health Officers/Airport Health Officers are already posted at Ports/Airports respectively and are required to assist the custom officers as and when required under section 151 (b) of the customs Act 1962 for checking the fitness of edible items being imported for human consumption.
- (d) There is no separate cadre of Port Health Officers. Doctors of the Central Health Services are posted as Port Health Officers.